

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:322

ANSWERED ON:22.07.2003

ATHLETES INVOLVED IN DOPING

ADHIR RANJAN CHOWDHURY;BHASKAR RAO PATIL;CHARAN DAS MAHANT;NARESH KUMAR PUGLIA;SHYAMA SINGH

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether a large number of athletes/sportspersons in the country are found guilty of doping;
- (b) if so, the details thereof;
- (c) whether the Government have setup an Anti-Doping commission recently to take action against those involved in it;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to ensure that athletes in the country are not involved in doping in future?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI VIJAY GOEL)

(a)&(b): As a result of dope tests conducted during the National Championships, many sportspersons were found positive for doping. Details of such disciplines in which sportspersons were found positive during last one year are furnished below:-

1. Powerlifting	- National Bench Press Championship, July,2002	- 7
2. Swimming	- Random Testing August.2002	- 1
3. Powerlifting	- National Championship August, 2002	- 8
4. Powerlifting	- Random Testing September, 2002	- 2
5. Athletics	- Random Testing September, 2002	- 1
6. Powerlifting	- Random Testing Nov;2002	- 3
7 Athletics	- National Championship (U-22),Nov,2002	- 1
8. Powerlifting	- Jr.National Champ.Dec:2002	- 2
9. Football	- Random Testing Jan;2003	- 1
10. Athletics	- Jr.National Champ.Jan;2003	- 3
11. Weightlifting	- Jr. National Champ Jan;2003	-23
12. Boxing	- Random Testing Feb;2003	- 2
13. Weightlifting	- National Champ. March,2003	- 4
14. Swimming	- National Games Dec;2002	- 1
15. Rowing	- -do-	- 1
16. Volleyball	- -do-	- 1
17. Athletics	- -do-	-08
18. Cycling	- -do-	-01
19. Boxing	- -do-	-03
20. Weightlifting	- -do-	-06

Total 79

(c)&(d): No, Sir. However, action against the athletes, who have been found guilty for doping offence is taken by the concerned National Sports Federations, as per their rules/ rules of their International body.

(e) The Indian Olympic Association and National Sports Federations are primarily the action taking authorities. However, Government

of India, through Sports Authority of India has taken a lead and made serious efforts to keep away sportspersons from use of any kind of prohibited drugs. During the coaching camps, strict instructions have been issued to the coaches attached with the campers to educate and regularly counsel the players about the banned drugs. Apart from this, the Sports medicine doctors at NS NIS, Patiala and other regional centres conduct lectures, where camps are being held, to educate the players not to use any banned drugs. At the time of commencement of the camp, each player is being provided with documents and brochures about banned substances. The list of banned drugs and placards for education of players are being put in the rooms of the campers. Rooms and belongings of the players are also searched and checked at regular intervals to see that no banned drugs are used besides testing the urine samples of sports persons during the coaching camps at random. Sports persons who have been found positive for Dope are removed from the camp/ SAI Schemes and action is initiated against their coaches also if found guilty.